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Title: Ruling regarding notices of Adjournment Motion.

HON. SPEAKER: Hon. Members, I have received notices of Adjournment Motion from Shri Jai Prakash Narayan Yadav, Shri Rajesh Ranjan, Prof. Saugata Roy, Shri P. Karunakaran, Dr. A. Sampath, Shri K. Suresh and Shri K. C. Venugopal on different issues.

The matters, though important, do not warrant interruption of Business of the day. The matters can be raised through other opportunities. I have, therefore, disallowed all the notices of Adjournment Motion.

...(Interruptions)

माननीय अध्यक्ष : ऐसा नहीं होता है। आज शून्यकाल नहीं लिया जाएगा।

â€¦(व्यवधान)

माननीय अध्यक्ष : क्या बात है? क्या बोलना चाहते हैं?

â€¦(व्यवधान)

श्री कल्याण बनर्जी (श्रीरामपुर): मैडम, हमें बोलने दीजिए,...(व्यवधान) Please allow me to speak. Yesterday, at Kolkata in a public meeting, the BJP leadersâ€¦

माननीय अध्यक्ष : वहां की बात यहां ऐसे नहीं उठाते।

â€¦(व्यवधान)